

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00255/2019**

Tuesday, this the 9<sup>th</sup> day of April, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sreedharan.P.K.,  
(HR No.199312071),  
Telecom Technician,  
O/o.SDE (Groups), BSNL, Nanminda.  
Srigar, Manarukandy, Mangadu,  
Kozhikode – 673 574. ....Applicant

**(By Advocate – M/s.Sharan Shahir)**

**v e r s u s**

1. Union of India represented by the Secretary,  
Department of Telecom, Sanchar Bhavan,  
20 Asoka Road, New Delhi – 110 001.
2. Bharat Sanchar Nigam Limited,  
Corporate Office, Sanchar Bhavan,  
New Delhi – 110 001 represented by Managing Director.
3. Accounts Officer,  
O/o.General Manager Telecom, BSNL,  
Calicut – 673 001. ....Respondents

**(By Advocates Mr.Rathish.H [R1] & Mr.Pradeep Krishna [R2-3])**

This application having been heard on 9<sup>th</sup> April 2019, the Tribunal on the same delivered the following :

**OR D E R (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The applicant seeks stepping up of pay on par with certain others. It is stated that he has filed representation before the 3<sup>rd</sup> respondent, a copy of which is available at Annexure A-5 and Annexure A-7 which remains not

.2.

responded to. We are of the view that the O.A can be disposed of at this stage by directing the 3<sup>rd</sup> respondent to consider the aforesaid representation and communicate a decision on the same to the applicant as early as possible, in any case, within a period of 30 days from the date of receipt of a copy of this order. Ordered accordingly.

2. The O.A stands disposed of as above. No costs.

(Dated this the 9<sup>th</sup> day of April 2019)

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

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**List of Annexures in O.A.No.180/00255/2019**

1. **Annexure A-1** – True copy of the order of granting temporary status dated 30.1.1990.
2. **Annexure A-2** – True copy of the Memorandum No.1327/93-94/001 dated 5.5.1993.
3. **Annexure A-3** – True copy of the Memo No.CT/GMT/EEF-6113/53 dated 16.5.2000 issued by the 1<sup>st</sup> respondent according grade promotion to the post of Telecom Mechanic vide.
4. **Annexure A-4** – True copy of the some of the pay slips of the applicant from February 2010.
5. **Annexure A-5** – True copy of the representation dated 16.10.2018 preferred by the applicant to the 3<sup>rd</sup> respondent.
6. **Annexure A-6** – True copy of the letter No.Estt./Ec-3/5703/2018-19/2 dated 2.2.2019 issued by the 3<sup>rd</sup> respondent.
7. **Annexure A-7** – True copy of the representation dated 8.2.2019.

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